

In many of these cases, however, equivalents were reportedly available.

There are many reasons for shortage of specific brand formulations, such as (i) labour unrest, (ii) power-cut, (iii) capacity constraints, (iv) limited/non availability of raw materials, etc.

(c) Government monitor the availability of life saving and essential formulations every week. Remedial action to relieve shortages is taken by telegraphically advising the manufacturers of specific brands reported in shortage and the manufacturers of the equivalent products also to rush supplies to the places from where shortages are reported.

Capacity of Nitrogen

*112. SHRI A. T. PATIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) what was the installed capacity of Nitrogen and Phosphorus Pentoxide respectively as on 31st October, 1980 and how much it is expected to be on 31st March, 1981; and

(b) which projects have started production during 1980 and what is their capacity?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The installed capacity of Nitrogen and Phosphorus Pentoxide (P_2O_5) as on 31st October, 1980 was 38.91 lakh tonnes and 12.72 lakh tonnes respectively. As on 31st March, 1981, the capacity would be 45.75 lakh tonnes of Nitrogen and 12.72 lakh tonnes I_2O_5 .

(b) The 2 coal-based fertilizer plants at Ramagundam and Talcher have started commercial production in November, 1980 and the Naptha

based Phulpur plant is also expected to be commissioned before the end of the year. The capacity of each of these 3 plants is 228,000 tonnes of Nitrogen, totalling to 684,000 tonnes of Nitrogen.

Work on Their Dam Project Bugged Down

*113. SHRI P. K. KODIYAN: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the works on the Their Dam Projects on the River Ravi has been bogged down by the Inter-State dispute;

(b) if so, the details thereof;

(c) what steps are being taken by the Union Government to solve the problem;

(d) whether Union Government have not sanctioned the required financial assistance for the project pending the dispute; and

(e) if so, the details thereof?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) to (c). Due to inter-State issues involved, the Their Dam Project could not be taken up for execution earlier. At a meeting taken by the Prime Minister in October, 1977 with the Chief Ministers of the concerned States, it was agreed that the project could be executed by Punjab and that an Inter-State Control Board would be constituted.

The Government is prepared to hold discussions with the concerned States to resolve the inter-State issues.

(d) and (e). The Punjab Government is financing the Project through their State Plans and have made the following provisions for the Sixth